उक्त दस्तावेज में खाद्य प्रसंस्करण उद्योगों को छोटे और कुटीर उद्योगों की आरक्षित सूची में शामिल करने की विशेष अनुशंषा नहीं की गयी है। वैसे कुछ खाद्य उद्योग पहले से ही आरक्षित हैं।

सोयाबीन खाद्य उत्पादों का उत्पादन

4648. **श्री अजीत जोगी** : क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के लिए सोयाबीन खाद्य के उत्पादन हेतु क्या वार्षिक लक्ष्य निर्धारित किया गया था ;

(ख) इसी अवधि के दौरान इन उत्पादों का कुल वार्षिक उत्पादन कितना हुआ ; और

(ग) सोयाबीन खाद्य उत्पादों के उत्पादन में वृद्धि करने हेतु सरकार ने क्या कदम उठाए हैं ?

खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री तरुण गोगोई) : (क) इस तरह के लक्ष्य निर्धारित नहीं किए गए हैं।

(ख) यह सूचना नहीं रखी जा रही है।

(ग) सोया आधारित उत्पाद का सरकार द्वारा जुलाई 1991 में घोषित नई औद्योगिक नीति की प्रेस टिप्पणी सं० 10(1991 सीरिज) के अनुलग्नक 3 में शामिल किया गया है। ये उद्योग 51 प्रतिशत तक विदेशी इक्विटी सहभागिता हेतु विदेशी सहयोग के लिए स्वतः अनुमोदन के पात्र हैं। इसके अलावा सोया आधारित उत्पादों के लिए कतिपय वित्तीय प्रोत्साहन भी उपलब्ध कराए गए हैं।

Progress in the field of FPI in Orissa

4649. SHRI RAHASBIHARI BARIK : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether it is a fact that the country has not made much progress in the field of Food Processing Industries ;

(b) whether the Food Processing Industries are microscopic in number in Orissa ;

(c) whether it is also a fact that there is a vast scope to set up and also to promote food processing industries in that State ;

(d) if so, the details of the proposals of Government in that regard for the Eighth and Ninth Five Year Plans ; and

(e) the other details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) :

(a) No, Sir.

(b) Since Food Processing Industries are both in the organised and unorganised sectors, information in regard to the number of all food processing units set up State-wise is not maintained centrally. However, as per available information the position in respect of Orissa is as under :

	No. of units
Rice Mills	7364
Rollar Flour Mills	19
Fruits & Vegetables Processing units	18
Fish processing & storage units	33

(c) Yes, Sir.

(d) and (e) Ministry of Food Processing Industries does not set up food processing units in any State directly. However, financial assistance of Rs. 256.86 lakhs has been provided under various Plan Schemes of the Ministry in respect of proposals received from Orissa. Besides, 3 Letters of Intent for Beer and one for alcohol have been granted for setting up units in Orissa.

Ban on Calorie free Soft Drinks

4650. SHRI T. VENKATRAM REDDY : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the production of calorie free, or low calorie of such soft drinks in India is banned ;

(b) if so, under what legislation and what are the reasons for such a ban;

(c) when there is a craze all around the World for low calorie coke, or diet coke, what is the wisdom in banning it in India; and

(d) whether this ban will be lifted and if so by when?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (d) Information is being collected and will be laid on the Table of the House.

गहरे समुद्र में मछली पकड़ना

4651. **चौधरी हरमोहन सिंह : क्या खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत गहरे समुद्र में मछली पकड़ने में सक्षम नहीं है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) यदि नहीं, तो विदेशी सहायता लिए जाने के क्या कारण हैं; और

(घ) इस संबंध में किए गए समझौते के मुख्य अंश क्या हैं ?

खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री तरूण गोगोई) : (क) और (ख) भारत गहरे समुद्र में मछली पकड़ने के लिए सक्षम है लेकिन टूना फिशिंग स्क्विड जिगिंग आदि जैसी कतिपय फिशिंग का अभी पूरी तरह विकास किया जाना है। संयुक्त उद्यम के अन्तर्गत 20 जलयानों समेत भारतीय उद्यमियों के पास लगभग 200 गहन समुद्री मत्स्यन जलयान हैं। इसके अलावा, देश में गहरे समुद्र में मछली पकड़ने के कार्य के लिए बड़ी संख्या में प्रशिक्षित कार्मिक हैं। भारतीय अनन्य आर्थिक क्षेत्र में मत्स्य संसाधनों का पता लगाने के लिए सर्वेक्षण का काम भारतीय मात्स्यिकी सर्वेक्षण करता है।

(ग) और (घ) प्रश्न नहीं उठता।

News regarding marketing of IV fluids in Unsterilized Polythylene Containers

4652. SHRI E. BALANANDAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the news item which appeared in Malayalli Manorama dated the 14th August, 1993 about marketing of contaminated I.V. Fluids packed in Polythylene containers;

(b) whether Government have initiated any inquiry or propose to initiate any enquiry on the causes of I.V. fluids packed in Polythylene containers being prone to contamination;

(c) whether Government are aware that polythylene cannot withstand sterilisation at the level required by international standards;

(d) if so, whether it is a fact that the standards are being compromised for sterilisation with the knowledge of Government; and

(e) whether Government intended to initiate any action against those responsible for allowing the inadequately sterilised products for sale in markets?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The news report refers to 'irrigasol' a brand of balanced salt solution and not I.V. Fluids packed in polythylene containers.

(b) whenever cases of contaminated I.V. Fluids are reported action is initiated under the provisions of the Drugs & Cosmetics Act and Rules by the State Drug Controllers.

(c) The sterilisation process for polythylene containers extends over a longer period in order to ensure effective sterilisation.

(d) No, Sir.

(e) Does not arise in view of (b) above.